## CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.347/97 in OA No.836/94

New Delhi this the 5th day of May, 1998.

HON'BLE MR. S.R. ADIGE, VICE-CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Rajinder Singh, S/o Sh. Faujdar Singh, Arya Samaj Mandir, Mandir Marg, New Delhi

...Applicant

(By Advocate Shri Vinay Sabharwal)

-Versus-

- Sh. S. Chadha, Chief Postmaster General, Meghdoot Bhawan, Link Road, New Delhi.
- 2. Sh. D.L. Yadav,
  Senior Supdt. of Post Offices,
  Central Division,
  Meghdoot Bhawan,
  Link Road,
  New Delhi.
- 3. Sh. Sohan Lal, Sub Postmaster, Swami Ramtirath Nagar Post Office, New Delhi.

...Respondents

(By Advocate Shri R.P. Aggarwal)

## ORDER (ORAL)

Hon'ble Mr. S.R. Adige, Vice-Chairman (A):

Shri R.P. Aggarwal has shown us a copy of the order dated 31.3.98, a copy of which is taken on record, regularising the applicant in service w.e.f. 3.3.98. Under the circumstances, nothing further survives in the C.P. which is accordingly dropped and the notice, which discharged.

(DR. A. VEDAVALLI)

Infolia (S.R. ADIGE)

MEMBER (J)

VICE-CHAIRWAN(A)

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